## ATTENDANCE-CUM-ORDER SHEET OF HEARING

### NATIONAL COMPANY LAW TRIBUNAL GUWAHATI BENCH

# T.P. 16/397/398/GB/2016 (CP No 106/2014)

Shital Jain & Ors

- Petitioners

-Versus-

Saroj Realtors Pvt. Ltd.

- Respondents

#### Present:

Hon'ble Mr. Justice P K Saikia, Member (J)

Date of hearing: 07.02.2017

Name of the Company		
Under Section	397/398	

	Name & Designation of Authorized Representative.(in Capital Letters).	Appearing on behalf of	Signature with date	
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### ORDER

Heard Mr. Jishnu Choudhury and Mr. Sidhartha Sharma, learned counsel appearing for the petitioners. Also heard Mr. Gautom Choudhury, Ms. Abida Rehman, Mr Dikshit Gogoi, and Mr. Krishan Kr. Goswamit, learned counsel appearing for the respondents.

Due to paucity of time, argument from the side of the petitioners could not be completed.

As agreed to by the learned counsel for the parties, list the matter for further hearing on  $27^{th}$  and  $28^{th}$  February, 2017.

Member (Judicial) National Company Law Tribunal, Guwahati Bench, Guwahati.

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